

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.317**  
IB-730/59/ND/2020

**IN THE MATTER OF:**

M/s. Green Properties India Pvt. Ltd.

.....APPLICANT/PETITIONER

**SECTION**

**U/s 59**

**Order delivered on 03.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the V. Liquidator : CS Navneet Arora

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **15.03.2023.**

**-SD-**  
(Court Officer)